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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

01.12.2017

O.A./260/786/2015

REJOINDER NOT FILED

P YADAV  
-V/S-  
M/O RAILWAYS

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. D.P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
<p>Free copy of order dt. 1.12.17 given to both counsel.</p> <p><i>Mr. T. Rath</i> 5/12/17 <i>DR. MRUTYUNJAY SARANGI</i> <i>SQJ</i></p>	<p>Mr. T. Rath, Ld. Standing Counsel for the Official Respondents submitted that the grievance of the applicant has redressed in the meantime. Mr. D.P. Dhalsamant, Ld. Counsel for the applicant does not dispute it and seeks permission to withdraw the O.A. The prayer is allowed. The O.A. is disposed of being infructuous.</p> <p><i>S. K. PATTNAIK</i></p> <p>( DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>kb</p>